

NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 01st MAY, 2024, 10:30 A.M.

CA (CAA) No.8/CB/2024

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Godawari energy ltd.& Godwari Power & Ispat Ltd.
Under Section	230-232

Hearing through: VC and Physical (Hybrid) Mode

For Petitioner (s)

Mr. Gopinath Nayak, CS.

For Respondent (s)

:

ORDER

Ld. Authorized Representative, CS, Mr. Gopinath Nayak, appearing for the applicant. List the matter on 29.05.2024.

Sd

Kaushalendra Kumar Singh
Member (Technical)

Sd

P. Mohan Raj
Member (Judicial)